

F.No. 01(03)/Roster/CESTAT/2019
Customs, Excise & Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 11.9.2019

ORDER NO. 191 of 2019

Hon'ble President is pleased to partially modify the roster order no. 94/2018 for **CESTAT, Allahabad** for the period from **23.9.2019 to 24.9.2019** as follows:

COURT	PERIOD	WORK ASSIGNED
Hon'ble Justice Sh. Dilip Gupta, President and Sh. Bijay Kumar, Hon'ble Member (Technical)	From 23/09/2019 to 24/09/2019	All matters represented by Lakshmikumaran and Sridharan alongwith other matters listed during this period.

Note:

1. Whenever any Member of a Division Bench is not available, the other Member will hear Single Member matters, as notified.
2. In the event of non sitting of a Bench the adjourned dates of listed matters will be uploaded in the website.
3. The adjourned dates will be available on the website www.cestatnew.gov.in in the link "Daily orders" or "Court Proceedings".

By order,



(Bineesh Kumar K.S.)

Registrar

Copy to:-

SPS to Hon'ble President/Hon'ble Member/ P.A. to Registrar/ Dy.Registrar, CESTAT/ Bar Association/O/o Commissioner (AR), Allahabad/ Notice Board/ Website/Guard File/Office Copy.



Dy. Registrar